

(b) and (c). Do not arise.

**Unauthorised Construction in DDA
Flats In Saket**

6470. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 3253 on August 19, 1991 and state:

(a) the details of MIG flats in Saket in which the encroachments have been made;

(b) the number of show cause notices with flat number have been issued for cancellation of allotment;

(c) whether the unauthorised constructions/encroachments have been removed/demolished by the Municipal Corporation of Delhi; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The encroachment/unauthorised construction have been detected in 38 cases of MIG flats in Saket.

(b) Show cause Notices in respect of flats No. A-59, A-66, A-67, A-75 & A-83 have been issued.

(c) and (d). Information is being collected and will be laid on the Table of the Sabha.

Modernisation of Oil and Rice Mills

6471. SHRI DHARMA BHIKSHAM: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to modernise the rice and oil mills in the country with foreign technology;

(b) if so, the details thereof; and

(c) the time by which it is likely to be done?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) No, Sir.

(b) and (c). Does not arise.

[*Translation*]

**Capital Investment In Small Scale
Industries**

6472. SHRI SURYA NARAYAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether there is any limit of capital investment in small scale industries;

(b) if so, the details thereof;

(c) the number of small scale units in the country at present, State-wise; and

(d) the details of the facilities and incentives given by the Union Government to small scale industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). The definition of SSI is based on the investment in plant and machinery and not based on total capital investment. The present investment limits in plant and machinery for Small Scale Industries, Ancillary Units and Export-oriented Units are Rs. 60 lakhs, Rs. 75 lakhs and Rs. 75 lakhs respectively.

(c) State-wise number of SSI units registered with State/UT Directorate of